

(a) whether Government has any plan to ban tobacco industry in India keeping in view of serious diseases caused by tobacco;

(b) if so, the details of said plan and the details of steps being taken for this plan; and

(c) whether any time-frame has been fixed to ban this industry, if so, the detail of the set time-frame?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) There is no such proposal in this Ministry.

Specialised CGHS wing at Dr. RML Hospital, New Delhi

2654. SHRI ANAND SHARMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is planning to start a Specialised CGHS wing at Dr. Ram Manohar Lohia (RML) Hospital, New Delhi on the lines of Safdarjung Hospital, New Delhi;

(b) if so, the details thereof; and

(c) the time-frame proposed for the specialised wing to be operationalised?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) At Dr. Ram Manohar Lohia (RML) Hospital, New Delhi, there is a separate area for CGHS beneficiaries under General Medicine and a separate room earmarked for CGHS beneficiaries under General Surgery. Also, there is a separate registration counter at Ground Floor for CGHS patients for Medicine, GI Surgery, Gynaecology, Eye and Psychiatry Specialities. However, there is no proposal to start a Specialised CGHS wing at Dr. RML Hospital at present.

Janani Suraksha Yojana

2655. SHRI RAJMANI PATEL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Janani Suraksha Yojana (JSY) is being implemented across the country;
- (b) if so, the details of the financial assistance given to the eligible beneficiaries in rural and urban areas;
- (c) the amount of funds allocated for the said scheme during the last three years; and
- (d) the number of people benefited through this scheme during the said period?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) Yes, Janani Suraksha Yojana (JSY) is being implemented across the country.

- (b) The eligibility for cash assistance under JSY is as shown below:

Category	Rural area (₹)	Urban area (₹)	Eligibility
Financial Assistance for Institutional Delivery			
Low Performing States (LPS)*	1400	1000	Available to all women regardless of age and number of children for delivery in government /private accredited health facilities.
High Performing States (HPS)	700	600	Available only to BPL/SC/ST women regardless of age and number of children for delivery in government/private accredited health facilities.
Financial Assistance for Home Delivery			
Low Performing States (LPS)	500	500	Available only to BPL women who prefer to deliver at home regardless of age and number of children.
High Performing States (HPS)	500	500	

*LPS: Assam, Bihar, Chhattisgarh, Jharkhand, Jammu and Kashmir, Madhya Pradesh, Odisha, Rajasthan, Uttar Pradesh and Uttarakhand.

The remaining States/UTs fall under the category of HPS.

(c) The funds allocation for the scheme is not done separately since it is part of RCH Flexible pool. Under National Health Mission (NHM), for JSY Scheme, approvals given in last three years are given in Statement-I (*See below*).

(d) As per the information received from the State/UTs, the number of women benefited through JSY Scheme during the last three years are given in Statement-II.

Statement-I

Under National Health Mission (NHM), for JSY Scheme, approvals given in last three years

State-wise approvals (₹ In Lakhs)

Sl. No.	State	2016-17	2017-18	2018-19
1	2	3	4	5
1	Andaman and Nicobar Islands	7.23	7.23	5.15
2	Andhra Pradesh	2765.55	2765.55	2765.55
3	Arunachal Pradesh	202.28	225.08	259.65
4	Assam	7156.48	7119.44	7068.95
5	Bihar	34339.71	34414.71	34318.71
6	Chandigarh	9.51	10.77	6.42
7	Chhattisgarh	6914.00	7026.00	6941.43
8	Dadra and Nagar Haveli	52.74	47.55	29.25
9	Daman and Diu	3.05	2.57	2.87
10	Delhi	161.00	161.00	157.50
11	Goa	12.30	9.60	7.90
12	Gujarat	2823.37	3380.53	3346.93
13	Haryana	546.55	554.73	417.36
14	Himachal Pradesh	266.49	264.70	264.70
15	Jammu and Kashmir	2431.52	3235.89	3236.18
16	Jharkhand	7143.20	7682.70	8750.00
17	Karnataka	7881.02	5026.69	2981.22

1	2	3	4	5
18	Kerala	1499.38	1538.95	1485.91
19	Lakshadweep	12.13	12.13	11.73
20	Madhya Pradesh	19240.00	20202.00	21450.25
21	Maharashtra	5087.17	5335.21	5091.61
22	Manipur	234.26	234.26	160.50
23	Meghalaya	462.11	425.25	479.89
24	Mizoram	128.93	255.84	211.88
25	Nagaland	182.36	174.72	166.11
26	Odisha	9546.32	9297.84	8821.85
27	Puducherry	27.42	31.49	33.88
28	Punjab	1081.74	1100.02	1067.52
29	Rajasthan	20358.96	20771.63	19777.50
30	Sikkim	31.54	31.54	36.11
31	Tamil Nadu	4133.57	3294.48	3144.49
32	Telangana	2133.45	2118.45	1120.00
33	Tripura	318.90	318.90	364.60
34	Uttar Pradesh	51128.79	52919.66	52618.35
35	Uttarakhand	1741.45	1680.07	1784.36
36	West Bengal	5640.00	7758.61	9236.50
GRAND TOTAL		195704.48	199435.80	197622.81

Statement-II

Details of number of women beneficiaries under JSY Scheme during last three years The State-wise and year-wise details of beneficiaries under Janani Suraksha Yojana (JSY)

Sl. No.	States/UTs	2016-17	2017-18	2018-19
1	2	3	4	5
1	Andaman and Nicobar Islands	350	351	251
2	Andhra Pradesh	295957	272432	272912

1	2	3	4	5
3	Arunachal Pradesh	13363	15003	13706
4	Assam	434005	314541	322351
5	Bihar	1424363	1396203	1392290
6	Chandigarh	987	877	610
7	Chhattisgarh	324593	346003	334120
8	Dadra and Nagar Haveli	1703	1206	1715
9	Daman and Diu	58	75	91
10	Delhi	13938	12409	10596
11	Goa	724	516	495
12	Gujarat	229896	227613	239562
13	Haryana	35089	32477	31409
14	Himachal Pradesh	17017	15130	14435
15	Jammu and Kashmir	123181	123518	136364
16	Jharkhand	300314	422677	421794
17	Karnataka	396708	282087	325197
18	Kerala	117326	107154	108019
19	Lakshadweep	496	783	982
20	Madhya Pradesh	1031824	1043310	992039
21	Maharashtra	281027	312445	303518
22	Manipur	16921	11383	14303
23	Meghalaya	24185	19106	19515
24	Mizoram	16430	13471	12781
25	Nagaland	14157	14489	12139
26	Odisha	449699	486081	475867
27	Puducherry	4242	3137	2874

1	2	3	4	5
28	Punjab	76922	91574	70716
29	Rajasthan	1067378	1020259	1031468
30	Sikkim	2425	1601	2435
31	Tamil Nadu	413747	384852	419734
32	Telangana	170730	203207	260405
33	Tripura	7004	26113	15741
34	Uttar Pradesh	2482562	3119591	2069740
35	Uttarakhand	91970	79893	79543
36	West Bengal	578256	619981	631140
GRAND TOTAL		10459547	11021548	10040857

Usage of modern contraceptives

2656. DR. AMAR PATNAIK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- the percentage of the population utilising modern contraceptive methods, the details thereof;
- the percentage of usage of modern contraceptives, the details thereof, State wise; and
- the details of measures taken by Government to increase the availability, awareness and usage of modern contraceptives?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) India's modern contraceptive usage is 47.8% as per NFHS IV (2015-16). Details of modern contraceptive usage in the country and in the States/UTs are given in Statement-I (*See* below).

- Details of measures taken by the Government to increase the availability, awareness and usage of modern contraceptives are given in Statement-II.